

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**Subject: Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 15<sup>th</sup> May, 2023 to 17<sup>th</sup> June, 2023.**

**ORDER**

**No. 511-J/2023/RG**

**Dated: 11.05.2023**

Hon'ble the Chief Justice has been pleased to issue the sitting Roster of Hon'ble Judges in both Wings of the High Court of Jammu & Kashmir and Ladakh from 15<sup>th</sup> May, 2023 to 17<sup>th</sup> June, 2023.

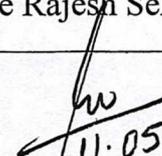
**From 15<sup>th</sup> May to 20<sup>th</sup> May, 2023**

<b>Srinagar Wing</b>	<b>Jammu Wing</b>
Hon'ble the Chief Justice	Hon'ble Mr. Justice Tashi Rabstan
Hon'ble Mr. Justice Atul Sreedharan	Hon'ble Ms. Justice Sindhu Sharma
Hon'ble Mr. Justice Sanjeev Kumar	Hon'ble Mr. Justice Sanjay Dhar
Hon'ble Mr. Justice Rajnesh Oswal	Hon'ble Mr. Justice Puneet Gupta
Hon'ble Mr. Justice Vinod Chatterji Koul	Hon'ble Mr. Justice Javed Iqbal Wani
Hon'ble Mr. Justice Mohan Lal	Hon'ble Mr. Justice Mohd. Akram Chowdhary
Hon'ble Ms. Justice Moksha Khajuria Kazmi	Hon'ble Mr. Justice Rahul Bharti
	Hon'ble Mr. Justice Wasim Sadiq Nargal
	Hon'ble Mr. Justice Rajesh Sekhri

**From 22<sup>nd</sup> May to 17<sup>th</sup> June, 2023**

<b>Srinagar Wing</b>	<b>Jammu Wing</b>
Hon'ble the Chief Justice	Hon'ble Mr. Justice Sanjeev Kumar
Hon'ble Mr. Justice Tashi Rabstan	Hon'ble Ms. Justice Sindhu Sharma
Hon'ble Mr. Justice Atul Sreedharan	Hon'ble Mr. Justice Sanjay Dhar
Hon'ble Mr. Justice Rajnesh Oswal	Hon'ble Mr. Justice Puneet Gupta
Hon'ble Mr. Justice Vinod Chatterji Koul	Hon'ble Mr. Justice Javed Iqbal Wani
Hon'ble Mr. Justice Mohan Lal	Hon'ble Mr. Justice Mohd. Akram Chowdhary
Hon'ble Ms. Justice Moksha Khajuria Kazmi	Hon'ble Mr. Justice Rahul Bharti
	Hon'ble Mr. Justice Wasim Sadiq Nargal
	Hon'ble Mr. Justice Rajesh Sekhri

**By Order.**

  
**(Shahzad Azeem)**  
**Registrar General**

No: 2267-74/RG/GS

Dated: 11.05.2023

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.  
.....for information.
5. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu  
.....for information and necessary action.
6. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.
7. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.

  
11.05.23.  
**Registrar General**